

Annexure-7

Name of the corporate debtor: Rahul Sales Limited; Date of commencement of CIRP: 14.09.2023; List of creditors as on: 22.06.2024

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	Employees Provident Fund Organisation	State of Punjab	03.11.2023	25,755	25,755	EPFO Dues	Nil	Nil	Nil	Nil	Nil	Nil	
2	Principal Commissioner of State Tax/VAT	Delhi	11.12.2023	3,90,872	3,90,872	Statutory Dues	Nil	Nil	Nil	Nil	Nil	Nil	
3	Department of Income Tax	Chandigarh	08.02.2024	42,65,81,057	16,60,93,457.00	Statutory Dues	Nil	Nil	26,04,87,600.00	Nil	Nil	Nil	Application filed for condonation of delay under Regulation 13 (1C) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

